

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).26555-26565/2012

STATE OF U.P. & ANR. Petitioner(s)

VERSUS

M/S RAHAMAN TIMBER & ANR. ETC. Respondent(s)

(With prayer for interim relief and office report)

WITH
SLP(C) NO.12948/2012

Date: 14/12/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr Shantanu Krishna, Adv.
Mr Shiv Prakash Pandey, Adv.
Mr Manish Kumar Saran, Adv.

For Respondent(s)

Mr Shantanu Krishna, Adv.
Mr Shiv Prakash Pandey, Adv

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO.26555-26565/2012

The ld. Counsel on behalf of the petitioner-State has submitted that there is change of counsel in both the matters. Some time is required for complying with the office direction of depositing the process fee and filing spare copies. Three weeks' time granted.

List again on 23.1.2013.

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Item No.3

SLP(C) NO.12948/2012

The ld. Counsel appearing on behalf of the State has submitted that there is change of counsel.

Inspite of reasonable chances, respondents have failed to file counter affidavit on record. However, necessary orders shall be passed as and when the other connected matter becomes ready.

(M.A.SAYEED)
REGISTRAR